

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
(CAA)-09/ND/2022

IN THE MATTER OF:

P. P Rolling Mills Mfging Co. Pvt. Ltd. And ... Applicant/Petitioner
P.P. Estate Management Pvt. Ltd.

Under Section: 230-232

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Kartikeya Goel
For the RD : Adv. Shankari Mishra
For IT Department : Senior standing counsel Sunil Agarwal, Adv.
Utkarsh Tiwari

ORDER

Due to paucity of time, the matter is re-notified to 14.02.2023.

Sd/-
COURT OFFICER